

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1468
ANSWERED ON:03.03.2006
FAMILY COURTS
Reddy Shri Karunakara G.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government proposes to set up family courts for Kamataka and other Southern regions of the country for speedy trial of the family disputes;
- (b) if so, the details thereof, State-wise; and
- (c) the time by which it is likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a) to (c) : Yes, Sir. All State Governments/UT Administrations were requested in June, 2005 to fix a target for establishing at least one Family Court in each district. Family Courts have already been set up in the southern States as per details given below :

Andhra Pradesh - 8

Kamataka - 12

Kerala - 16

Tamil Nadu - 6